has been providing all possible assistance to the Municipal Corporation of Delhi to remove encroachments to ensure free flow of traffic, especially the fire fighting tenders. Since no lapse on the part of Delhi Police has come to notice, there is no proposal under consideration of the Government to take any action against it.

Permission to investigators of UK charities commission

2992. SHRIR.K. ANAND:

SHRI HARISH RAWAT:

SHRI SANTOSH BAGRODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government would permit the investigators of the UK Charities Commission, which has filed a formal investigation into allegations made by Britain's Channel 4 about the channeling of funds from British Charities Seva International and Hindu Swayamsevak Sabha (HSS) into sectarian violence in India:
- (b) if so, whether the findings of the investigation shall determine the course of action in proscribing such funding from being received and misutilized; and
 - (c) what are Government's strategies to monitor implementation of this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) This Ministry has not received any such request so far.

(b) and (c) Question does not arise.

Separate development board for Konkan region

2993. SHRI BALAVANT ALIAS BALAPTE: SHRI RUDRA NARAYAN PANY: SHRI R.S. GAVAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of backwardness of the Konkan region, Government of Maharashtra has been persistently pressing of constitution of a separate development board for the Konkan region;